

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 148 /DR(S)/2012 Dated: Allahabad : April 11, 2012

In continuation of Court's Office Memo No. 133/ DR(S)/ 2012 dated 30.3.2012, the following Additional District & Sessions Judges have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on April 16, 2012 afternoon.

No representation of any officer in relation to annual transfers and postings would be entertained before his joining at the transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl. No	Name of Officer	Present Place of Posting	Place of posting proposed earlier	Place of posting proposed
1.	Sri Buddhi Ram	Azamgarh	Gorakhpur	Maharajganj
2.	Sri Sant Ram	Azamgarh	Gorakhpur	Gonda
3.	Sri Ramesh Chandra-III	Bahraich	Lucknow	Raebareli
4.	Sri Mridulesh Kumar Singh	Banda	Budaun	Gonda
5.	Sri Sita Ram Verma	Bhadohi	Shahjahanpur	Etawah
6.	Sri Arvind Kumar Jain	Bijnor	Bulandshahr	Mathura
7.	Sri Sohan Lal Srivastava	Budaun	Kanpur Nagar	Raebareli
8.	Sri Virjendra Kumar Singh	Etah	Etawah	Ballia
9.	Sri Arun Kumar Gupta	Etawah	Raebareli	Sitapur
10.	Sri Abdul Shahid	Etawah	Farrukhabad	Lakhimpur Kheri
11.	Sri Kaushalendra Kumar Sinha	Etawah	Maharajganj	Bulandshahr
12.	Sri Bhopal Singh	Hardoi	Shahjahanpur	Etawah
13.	Sri Shashi Kant Upadhyay	Jaunpur	Chandauli	Gorakhpur
14.	Sri Vigyan Ram Mishra	Jhansi	Mainpuri	Stayed at Jhansi
15.	Sri Arun Prakash	Kanpur Nagar	Allahabad	Kaushambi
16.	Smt. Rekha Dixit	Lucknow	Unnao	Kanpur Nagar
17.	Sri Chandra Pal Singh	Mainpuri	Auraiya	Budaun
18.	Sri Ram Mohan Sharma	Moradabad	Budaun	Ballia
19.	Sri Raj Bahadur Singh-I	Muzaffarnagar	Bahraich	Stayed for six months
20.	Sri Damodar Singh	Raebareli	Fatehpur	Jaunpur
21.	Sri Dinesh Kumar Singh-II	Varanasi	Raebareli	Lucknow
22.	Sri Purnendu Kumar Srivastava	Varanasi	Ballia	Gorakhpur

BY ORDER OF THE COURT,

Sd/-

(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL

No. 148 (i)/DR(S)/2012 Dated: Allahabad : April 11, 2012

In continuation of Courts endorsement no. 133(i) / DR(S)/ 2012 dated 30.3.2012, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Joint Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. PS. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (S)